

[Sh. Rajesh Pilot]

As I mentioned earlier, the comprehensive revision to the existing Motor Vehicles Act, 1939 for replacement of the same by the Motor Vehicles Bill, 1988 is designed to meet modern day requirement and for meeting the future needs. As can be seen it is nearly after half a century, 49 years to be exact, that the earlier Act is being replaced by the new one. During this period, dimensions of the road transport operations in the country have undergone a tremendous change. As against a vehicle population of about 3 lakhs in 1951, it has already crossed the limit of 100 lakhs. Vehicles of new types and designs are used. Regulating the operations of a variety of vehicles meeting variety of needs and operation on different types of terrains call for a new approach. While formulating the provisions of the Bill, care has been taken to keep in view socio-economic, technological and administrative factors. Special attention is also given to the road safety aspects, pollution control and regulation of movement of hazardous equipment. In short, the attempt has been to provide a proper framework of legislation to meet the present and future requirements. I have no doubt that the Hon'ble Members would consider the provisions of the Bill in this background.

Sir, I therefore move that the Bill to consolidate and amend the law relating to motor vehicles, be taken into consideration.

MR. DEPUTY SPEAKER: Motion moved:

"The the Bill to consolidate and amend the law relating to motor vehicles, be taken into consideration."

The discussion will continue tomorrow.

PAPERS LAID ON THE TABLE —
CONTD.

[English]

Notification Reducing the Export Duty on Coffee Under Customs Act, 1962

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to lay on the Table:

A copy of Notification No. 238/88 Customs (Hindi and English versions) published in Gazette of India dated the 18th August, 1988 together with an explanatory memorandum reducing the export duty on coffee from Rs. 170/- per quintal to Rs. 100/- per quintal, under section 159 of the Customs Act, 1962. [Placed in Library See No. LT-6416/88]

18.32 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Friday, August 19, 1988/ Sravana 28, 1910 (Saka).